

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI  
**SPECIAL BENCH**

MS. MADHU SINHA  
HON'BLE MEMBER (T)

Item 59  
**TCP 98/2013**  
SHRI H.V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **27.01.2023**

NAME OF THE PARTIES:     **Pratima Arun Parekh**  
  **V/s**  
  **Aap Realtors Ltd. & Ors.**

*Appearance (via video-conference):*

For the Applicant                             : None present

For the Respondent                           : Nikita Vardhan i/b. Kanga

Under Section 397-398 OF THE COMPANIES Act, 1956

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
Board on **16.03.2023**

Sd/-  
MS. MADHU SINHA  
Member (Technical)  
Krushna

Sd/-  
SHRI H.V. SUBBA RAO  
Member (Judicial)